

GOVERNMENT OF INDIA
MINISTRY OF AGRICULTURE AND FARMERS WELFARE
DEPARTMENT OF AGRICULTURE AND FARMERS WELFARE

LOK SABHA
UNSTARRED QUESTION NO. 3984
TO BE ANSWERED ON THE 17TH MARCH, 2026

e-NAM PLATFORM

3984. DR. MANNA LAL RAWAT:

Will the Minister of AGRICULTURE AND FARMERS WELFARE कृषि एवं किसान कल्याण मंत्री be pleased to state:

(a) whether the Government is operating the National Agriculture Market (e-NAM) platform for the digitization of the country's agricultural produce marketing system;

(b) if so, the details of agricultural produce market committees in the country which are currently connected to e-NAM, State/UT-wise;

(c) the number of farmers, traders and farmer producer organizations who have been registered on this platform so far and the quantity and value of agricultural produce which has been transacted through them;

(d) whether e-NAM led to an increase in farmers' income and a reduction in the role of intermediaries, if so, the main outcomes thereof;

(e) whether the Government is considering the use of artificial intelligence, blockchain and data analytics to make it more transparent and technologically advanced;

(f) the details of the total financial provision made under the scheme; and

(g) the details of the expenditure made and status of the progress achieved in the country, State/UT-wise particularly in Rajasthan?

ANSWER

THE MINISTER OF STATE FOR AGRICULTURE AND FARMERS WELFARE
कृषि एवं किसान कल्याण राज्य मंत्री (SHRI BHAGIRATH CHOUDHARY)

(a) & (b): The Government is implementing the National Agriculture Market (e-NAM) since 2016. It is an online trading platform that integrates physical wholesale mandis across various States and Union Territories (UTs) to facilitate transparent and competitive online trading of agricultural commodities. Since inception, 1,656 mandis from 23 States and 4 UTs have been onboarded on the e-NAM portal. The State/UT-wise number of mandis integrated with the e-NAM platform is given at **Annexure-I**.

(c): As on 28th Feb, 2026, 1.80 crore farmers & 2.72 Lakh traders have been registered on e-NAM platform. 4,724 Farmer Producer Organizations (FPOs) have been onboarded on e-NAM. The total quantity and value of agricultural produce traded on the e-NAM since

inception till February, 2026 are 13.22 crore metric tonnes and ₹4,82,350 crore, respectively.

(d): e-NAM platform enables farmers to sell their produce to a larger pool of buyers through transparent online bidding, thereby facilitating better price discovery and improved price realization. The platform provides farmers access to buyers across the State and the country, enabling competitive price discovery and direct transfer of sale proceeds to farmers' bank accounts.

(e): Currently, 134 Number of e-NAM mandis in Rajasthan are using AI-based and ML based machines for quality assaying of agricultural commodities to significantly reduce testing time, for which assistance has been provided by Government of India under the e-NAM scheme.

(f): Under e-NAM scheme, the Government provides grant assistance of up to ₹75.00 lakh per mandi to States for strengthening marketing and allied infrastructure required for integration with the e-NAM portal. This includes facilities such as quality assaying laboratories, electronic weighing facilities, computers, printers, cleaning, grading, packaging facilities, software infrastructure and compost units, among others.

(g): The details of expenditure incurred and the status of progress achieved under the scheme, State/UT-wise, including in the State of Rajasthan, are given at **Annexure-II**.

Annexure-I

State/UT-wise number of mandis integrated with the e-NAM platform

Sr. No.	State/ UT	No. of mandis integrated in e-NAM platform
1	Andaman and Nicobar Islands	1
2	Andhra Pradesh	33
3	Assam	3
4	Bihar	20
5	Chandigarh	1
6	Chhattisgarh	21
7	Goa	7
8	Gujarat	144
9	Haryana	114
10	Himachal Pradesh	38
11	Jammu and Kashmir	17
12	Jharkhand	19
13	Karnataka	5
14	Kerala	6
15	Madhya Pradesh	139
16	Maharashtra	181
17	Nagaland	19
18	Odisha	66
19	Puducherry	4
20	Punjab	156
21	Rajasthan	173
22	Tamil Nadu	213
23	Telangana	57
24	Tripura	19
25	Uttar Pradesh	162
26	Uttarakhand	20
27	West Bengal	18
	TOTAL	1,656

Annexure-II

State/UT-wise details of expenditure incurred and progress achieved under the National Agriculture Market (e-NAM) scheme, including the State of Rajasthan

Sr. No.	State	No. of Markets	Farmers Registered (Since inception)	Total Volume of the commodities traded (MT)	Total Value of the commodities traded (Rs Cr)	Fund release (Rs. in Lakhs)
1	Andaman and Nicobar Islands	1	4	0.01	0.00003	30
2	Andhra Pradesh	33	1454269	9709095.144	63416.08464	1970
3	Assam	3	120	16.901	0.034606	90
4	Bihar	20	5273	3706.0974	15.42531	600
5	Chandigarh	1	7109	830625.0134	1671.178963	30
6	Chhattisgarh	21	136310	1586160.822	3372.542845	1050
7	Goa	7	30	326.27495	2.144641	210
8	Gujarat	144	869922	3200730.849	12740.82758	4455
9	Haryana	114	2727271	38063266.94	123474.0866	4980
10	Himachal Pradesh	38	125681	485667.2241	1871.202815	1455
11	Jammu and Kashmir	17	52189	290358.2339	1736.25543	699.34
12	Jharkhand	19	268737	36206.77301	73.149486	1330
13	Karnataka	5	1577	280236.5281	2020.27787	150
14	Kerala	6	3244	819.29753	2.684441	180
15	Madhya Pradesh	139	3025294	11207445.93	37160.21086	6722
16	Maharashtra	181	1247627	6207325.069	23067.3705	5048.2
17	Nagaland	19	185	1272.29	5.616512	1425
18	Odisha	66	485056	2786326.257	7174.535604	3804.1
19	Puducherry	4	13630	54942.55486	206.275105	60
20	Punjab	156	217938	4650166.345	15042.69163	1815
21	Rajasthan	173	1554645	31638799.41	130772.6947	9882.77
22	Tamil Nadu	213	475472	3612035.769	9837.033745	9165.19
23	Telangana	57	1823968	7965061.914	30164.30568	3751.5
24	Tripura	19	84	86.483	0.8202895	210
25	Uttar Pradesh	162	3305648	8376687.871	16558.70725	7520
26	Uttarakhand	20	92407	1076653.294	1722.573073	1170
27	West Bengal	18	108186	119911.4636	242.077615	1167.38
	TOTAL	1656	18001876	132183930.8	482350.8077	68970.48
